



Government of Jammu and Kashmir

**Finance Department**

Civil Secretariat, Jammu.

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**Notification**

Jammu, the 4<sup>th</sup> April, 2016

SRO **122**.- In exercise of the powers conferred by clause (a) of section 9 of the Stamps Act, Smvt. 1977 (Act No. XL of 1977), the Government hereby directs that the duty chargeable under the Act on fixed premium collection under compulsory Medclaim Insurance Policy for Non-Gazetted Employees of the State shall be remitted.

By order of the Government of Jammu and Kashmir.

Sd/-

**(Navin K. Choudhary), IAS**

Commissioner/Secretary to Government  
Finance Department

No. ET/Exemp/76/2016

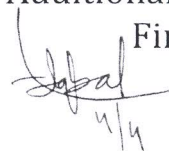
Dated: 04-04-2016

Copy to the:-

1. Vice-Chairman & Director General, J&K Institute of Management, Public Administration and Rural Development.
2. Financial Commissioner, J&K, Revenue.
3. Financial Commissioner, Planning & Development Department.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to Government.
7. Chief Electoral Officer, J&K.
8. All Commissioner/Secretaries to Government.
9. Divisional Commissioner, Jammu/Kashmir.
10. Director General Information, J&K, Jammu.
11. Commissioner Commercial Taxes, J&K, Jammu.
12. Excise Commissioner, J&K Jammu.
13. All Heads of Departments/Managing Directors of PSUs.
14. All Deputy Commissioners.
15. Secretary, J&K Legislative Assembly/Council.
16. General Manager, Government Press, Jammu/Srinagar.
17. Private Secretary to Chief Secretary, J&K.
18. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
19. Government order file/Stock file/Finance Website/GAD website.

  
**(Bharat Singh)KAS**

Additional Secretary to Government  
Finance Department

  
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